

1	2	3	4	5	6	7	8	9
14.	Manipur	11.50	11.51	12.00	12.01	12.00	12.50	12.86
15.	Meghalaya	3.79	3.98	4.00	3.96	4.20	3.58	5.00
16.	Mizoram	3.80	2.50	2.50	2.00	3.00	2.50	3.00
17.	Nagaland	2.00	1.82	2.00	2.50	2.30	3.00	5.15
18.	Orissa	231.00	232.28	220.00	257.66	248.00	258.04	258.56
19.	Punjab	17.00	19.00	22.00	24.00	25.00	26.00	30.00
20.	Rajasthan	12.00	12.22	13.00	13.97	15.00	12.40	15.10
21.	Sikkim	0.01	0.10	0.10	0.10	0.10	0.15	0.14
22.	Tamil Nadu	422.00	424.92	460.00	438.50	472.00	448.00	480.00
23.	Trnpura	27.00	24.50	30.00	25.10	27.00	25.71	27.00
24.	Uttar Pradesh	125.00	132.37	120.00	139.90	140.00	145.70	148.00
25.	West Bengal	780.50	806.00	795.00	820.42	841.00	893.00	869.00
26.	UTs/Others	154.90	121.73	157.20	122.43	128.20	125.78	129.19
	Total	4572.00	4644.36	4750.00	4788.55	4950.00	4949.39	5140.00

\*The achievement in 1996-97 will be known after the year is over.

### Trade Policy

3742. CHAUDHARY RAMCHANDRA BENDA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have rationalised their trade policy in order to boost the agriculture exports, giving remunerative prices to farmers, increasing foreign exchange earning and to provide essential commodities to the consumers at the reasonable prices;

(b) if so, the details thereof; and

(c) the steps taken by the Government to provide the facilities for the import of agriculture products?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (c) In the regime of liberalisation, the trade policy review is a continuous process with the prime objective of safeguarding the interests of the country as also the farmers and consumers. The Trade Policy aims at maximising the foreign exchange earnings as well as to ensure remunerative prices to the farmers keeping, however, in view the sufficient availability

of essential commodities of mass consumption at reasonable prices.

The steps taken to enhance exports of agricultural and allied products, include simplification of inspection procedures, removal of minimum export price and quantity restrictions on selected items, provision of concessional credit, product development to meet international needs, extension of benefits available under the scheme of Export Oriented Units/Export Processing Zones to agriculture sector and permitting 50% sale in the domestic tariff area assistance to exporters for improved packaging, strengthening of quality control, campaigns, arranging buyer-seller meets, participation in international Fairs/Exhibitions etc.

[English]

### Visa to Kashmiri Born Pakistanis

3743. SHRI GULAM RASOOL KAR : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Kashmiri born Pakistani citizens granted visa for India;